GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2755 ANSWERED ON:12.03.2015 SALARY TO TEACHERS IN COLLIERY SCHOOLS Devi Smt. Rama

Will the Minister of COAL be pleased to state:

(a) whether the teachers in colliery schools funded by Coal India Limited are getting their salary regularly;

(b) if so, the details thereof and the steps taken by Government in this regard;

(c) if not, the reasons therefor;

(d) the composition of Management Committee of colliery schools before 1999 and the reasons for disbanding the committee;

(e) whether any order has been issued by the Government to revoke the terms and conditions imposed on colliery schools by the management of Coal India Limited in 2008; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) Coal India and its subsidiary companies do not run any educational institution, it only provides financial assistance and grantin-aid to the schools. The school management committees managesday to day functioning of schools, appointments and payment of salary to the teachers and staff.

(d) The privately managed schools getting grant-in-aid are managed by School Management Committees. Initially, the representatives of subsidiary companies were included in school Management Committees, later company's representatives were withdrawn. The school Management Committees were neverdisbanded and are still functional.

(e)to(f) The Government has not issued any order to revoke the terms and conditions imposed on colliery schools by the management of Coal India Limited in 2008.